NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

3

C.P No. 1693/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES: Heritage Marble Pvt. Ltd.

V/s.

G Staad Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

1. AJAY KUMAR

Canpany Societary

Downar

2 CHASTANVA A.
MALGAONICAR

ADVOCATE FOR ABPLICANT chartany Andred

ORDER CP No. 1693/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 5.2.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

M. K. SHRAWAT

Member (Judicial)